

IN THE COURT OF HHJ SHRI PRASHANT P. RAJVAIDYA
COURT 16
Criminal Cause List Dated **05 Oct. 20**

Sr.No	Case No	Parties	
1	Sessions Case 263/16	ASHOK RAMCHANDRA GUPTA MARINE DRIVE POLICE STN.	
2	PMLA MA 397/20	Directorate of Enforcement V/s. Amit Bhardwaj	
3	PMLA MA 752/20	Directorate of Enforcement V/s Hassan Ali Khan and Others	
4	PMLA MA 775/20	Directorate of Enforcement V/s RAJESH N. BANGAWALA	
5	ABA 1001/2020	Raj Shrivastav V/s. MARINE DRIVE POLICE STN.	

IN THE COURT OF HHJ SHRI PRASHANT P. RAJVAIDYA
COURT 16
Criminal Cause List Dated **06 Oct. 20**

Sr.No	Case No	Parties	
1	ABA 940/20	Shourya Sharad Jain V/s. MARINE DRIVE POLICE STN	
2	ABA 423/20	Anikul Jargis Khan V/s. Azad Maidan Police Stn.	
3	ABA 487/20	Akshay Bhanushankar Pandya V/s. Cuff Parad Police Stn.	
4	PMLA ABA 1892/19	Mohd. Gaus Mohd. Hanif Shaikh SV/s. Directorate of Enforcement	
5	ABA 319/20	Chandrakant @ Ritesh V/s. Cuff Parad Police Stn.	
6	CRI BAIL APPLN 861/20	Asif Farooq Khan V/s. MARINE DRIVE POLICE STN	
7	CRI BAIL APPLN 1735/20	Saud Mohd. Hussain Shaikh V/s. Sir J J Marg Policae Stn.	

IN THE COURT OF HHJ SHRI PRASHANT P. RAJVAIDYA
COURT 16
Criminal Cause List Dated **07 Oct. 20**

Sr.No	Case No	Parties	
1	ABA 1365/20	Krishnadas V Menon V/s. State Cuffe Parade Police Stn.	
2	ABA 909/20	Harshali D/o. Vinayak Potdar V/s. The State M. R. A. Marg Police	
3	ABA 2125/2019	Priya Paul Vs Azad Maidan Police Station	
4	ABA 19/20	Kalpana Mukesh Mehta Vs State Azad Maidan Police Station	
5	PMLA MA 540/20	Mr. Kapil Wadhawan Vs Mumbai Zonal Office Mumbai	
6	PMLA MA 541/20	Mr. Dheeraj Wadhawan Vs Mumbai Zonal Office Mumbai	
7	PMLA MA 545/20	Mr. Kapil Wadhman Vs Mumbai Zonal Office Mumbai	
8	PMLA MA 546/20	Dheeraj Wadhawan Vs Mumbai Zonal Office Mumbai	
9	PMLA BAIL APPLN 805/20	Dheeraj Wadhawan Vs Enforcement Directorate	
10	PMLA BAIL APPLN 806/20	Kapil Wadhawan Vs Enforcement Directorate	
11	Spl.(pmla) 579/20	DIRECTORATE OF ENFORCEMENT Vs RANA KAPOOR AND ORS 18	

IN THE COURT OF HHJ SHRI PRASHANT P. RAJVAIDYA
COURT 16
Criminal Cause List Dated **08 Oct. 20**

1	ABA 102209/2019	Yakub Abdul Hamid Shaikh v/S. M R A Marg Police Station		
2	02264/2019	Yakub Abdul Hamid Shaikh v/S. M R A Marg Police Station		
3	ABA 100261/2020	Prasad Tendolkar And 3 Other State Azad Maidan Police Station		
4	ABA 100262/2020	Rajiv Rebendra Datta And 2 Others v/S. State Azad Maidan Police Station		
5	CRI BAIL APPLN 100982/2020	VAbdul Rehman alias Siraj Abdul Jabbar Shaikh v/S. Dharavi Police Station		

